

SUPREME COURT OF INDIA

(GRANT NO.64)

Statement of Receipts and Disbursements for the year 2012-13

(Rupees in Crores)

S.No.	Head of Account	Actuals upto Nov, 2012	Corry upto Nov,2011	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	Revenue Receipts			
	Tax Revenue	3.87	3.11	24.44
	Non-Tax Revenue	2.11	1.98	6.57
	Grants-in-aid & contribution			
	Capital Receipts			
	Recovery of Loans	0.22	0.3	-26.67
	Other Non- DebtCapital Receipts			
	Public Debt			
	Contingency Fund			
	Public Account	95.85	97.58	-1.77
A	Total Receipts	102.05	102.97	-0.89
	<u>Disbursements</u>			
	Consolidated Fund of India			
	Revenue Expenditure			
	Plan			
	Non-Plan	88.33	86.86	1.69
	Capital Expenditure			
	Plan			
	Non-Plan			
	Loans & Advances			
	Plan			
	Non-Plan	0.05	0.06	-16.67
	Contingency Fund			
	Public Account	86.75	87.31	-0.64
B	Total Disbursements	175.13	174.23	0.52
C	Net Cash Flow (A-B)	-73.08	-71.26	2.55

Corry-Corresponding figure for Previous Year

1. Actuals are unadjusted provisional figures.
2. 1 Crore = 10 Millions
3. Expenditure is net of recoveries.

sr.accounts officer

SUPREME COURT OF INDIA

Statement of Receipts for the year (2012-2013)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto Nov, 2012	Copy upto Nov, 2011	% Growth
	<u>Revenue Receipts</u>			
1	0021-Taxes other than Corp.Tax	3.87	3.11	24.44
2	0049-Interest Receipts	0.14	0.16	-12.50
3	0059-Public Works	0.88	0.79	11.39
4	0070-Other Administrative Service	0.37	0.44	-15.91
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	0.22	0.07	214.29
6	0210-Medical and Public Health	0.31	0.29	6.90
7	0216-Housing	0.19	0.23	-17.39
	<u>Capital Receipts</u>			
1	7610-Loans & Advances to Govt. Servants	0.22	0.3	-26.67
	<u>Total:</u>	6.2	5.39	15.03

Copy-Corresponding figure for Previous Year

SR.ACCOUNTS OFFICER

1. Actuals are unadjusted provisional figures
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SUPREME COURT OF INDIA

Scheme Wise Statement of Expenditure for the year (2012-2013)

(Rupees in Crore)

S.No.		B.E. 2012-2013			Actual Exp upto -Nov, 2012			Coppo upto Nov, 2011		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.64									
	Supreme Court of India	0	95.22	95.22		84.25	84.25		80.24	80.24
COPPY- Corresponding figure for Previous year										

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

1. Actuals are unadjusted provisional figures

2. 1 Crore = 10 Millions

Sr. Accounts Officer

3. Expenditure is net of recoveries.

SUPREME COURT OF INDIA

(GRANT NO.64)

Statement of Receipts and Disbursements for the year 2012-13

(Rupees in Crores)

S.No.	Head of Account	Actuals upto Oct, 2012	Corry upto Oct,2011	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	Revenue Receipts			
	Tax Revenue	3.35	2.6	28.85
	Non-Tax Revenue	1.93	1.72	12.21
	Grants-in-aid & contribution			
	Capital Receipts			
	Recovery of Loans	0.19	0.24	-20.83
	Other Non- DebtCapital Receipts			
	Public Debt			
	Contingency Fund			
	Public Account	87.53	94.92	-7.79
A	Total Receipts	93	99.48	-6.51
	<u>Disbursements</u>			
	Consolidated Fund of India			
	Revenue Expenditure			
	Plan			
	Non-Plan	78.6	77.3	1.68
	Capital Expenditure			
	Plan			
	Non-Plan			
	Loans & Advances			
	Plan			
	Non-Plan	0.04	0.06	-33.33
	Contingency Fund			
	Public Account	85.26	76.41	11.58
B	Total Disbursements	163.9	153.77	6.59
C	Net Cash Flow (A-B)	-70.9	-54.29	30.59

Corry-Corresponding figure for Previous Year

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sr.accounts officer

SUPREME COURT OF INDIA

Statement of Receipts for the year (2012-2013)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto Oct, 2012	Coppo upto Oct, 2011	% Growth
	<u>Revenue Receipts</u>			
1	0021-Taxes other than Corp.Tax	3.35	2.6	28.85
2	0049-Interest Receipts	0.13	0.14	-7.14
3	0059-Public Works	0.82	0.74	10.81
4	0070-Other Administrative Service	0.32	0.29	10.34
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	0.22	0.08	175.00
6	0210-Medical and Public Health	0.27	0.26	3.85
7	0216-Housing	0.17	0.21	-19.05
	<u>Capital Receipts</u>			
1	7610-Loans & Advances to Govt. Servants	0.19	0.24	-20.83
	<u>Total:</u>	5.47	4.56	19.96

Copy-Corresponding figure for Previous Year

SR.ACCOUNTS OFFICER

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Scheme Wise Statement of Expenditure for the year (2012-2013)

(Rupees in Crore)

S.No.		B.E. 2012-2013			Actual Exp upto -Oct, 2012			Coppo upto Oct, 2011		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.64									
	Supreme Court of India	0	95.22	95.22		74.85	74.85		71.08	71.08
COPPY- Corresponding figure for Previous year										

expd.

1. Actuals are unadjusted provisional figures

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Sr. Accounts Officer

SUPREME COURT OF INDIA
(GRANT NO.64)

Statement of Receipts and Disbursements for the year 2012-13
(Rupees in Crores)

S.No.	Head of Account	Actuals upto Dec, 2012	Coppy upto Dec,2011	% Variation
	<u>Receipts</u>			
	Consolidated Fund of India			
	Revenue Receipts			
	Tax Revenue	4.42	3.61	22.44
	Non-Tax Revenue	2.33	2.31	0.87
	Grants-in-aid & contribution			
	Capital Receipts			
	Recovery of Loans	0.24	0.33	-27.27
	Other Non- DebtCapital Receipts			
	Public Debt			
	Contingency Fund			
	Public Account	97.98	135.87	-27.89
A	Total Receipts	104.97	142.12	-26.14
	<u>Disbursements</u>			
	Consolidated Fund of India			
	Revenue Expenditure			
	Plan			
	Non-Plan	98.11	96.13	2.06
	Capital Expenditure			
	Plan			
	Non-Plan			
	Loans & Advances			
	Plan			
	Non-Plan	0.07	0.09	-22.22
	Contingency Fund			
	Public Account	88.9	118.71	-25.11
B	Total Disbursements	187.08	214.93	-12.96
C	Net Cash Flow (A-B)	-82.11	-72.81	12.77

Coppy-Corresponding figure for Previous Year

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sr.accounts officer

SUPREME COURT OF INDIA

Statement of Receipts for the year (2012-2013)

(Rupees in Crores)

S.No.	Major / Minor Head	Collection Upto Dec, 2012	Copy upto Dec, 2011	% Growth
	<u>Revenue Receipts</u>			
1	0021-Taxes other than Corp.Tax	4.42	3.61	22.44
2	0049-Interest Receipts	0.15	0.17	-11.76
3	0059-Public Works	0.98	0.96	2.08
4	0070-Other Administrative Service	0.57	0.54	5.56
5	0071-Contribution and Recoveries towards Pension and Other Retirement benefits	0.07	0.07	0.00
6	0210-Medical and Public Health	0.34	0.32	6.25
7	0216-Housing	0.22	0.25	-12.00
	<u>Capital Receipts</u>			
1	7610-Loans & Advances to Govt. Servants	0.24	0.33	-27.27
	<u>Total:</u>	6.99	6.25	11.84

Copy-Corresponding figure for Previous Year

SR.ACCOUNTS OFFICER

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Scheme Wise Statement of Expenditure for the year (2012-2013)

(Rupees in Crore)

S.No.		B.E. 2012-2013			Actual Exp upto -Dec, 2012			Coppo upto Dec, 2011		
		Plan	N-Plan	Total	Plan	N-Plan	Total	Plan	N-Plan	Total
	Grant No.64									
	Supreme Court of India	0	95.22	95.22		93.17	93.17		88.83	88.83
<i>COPPY- Corresponding figure for Previous year</i>										

Expenditure incurred by other Deptts./Ministries in the Grant(s) of this Deptt/Ministry is not included in the Scheme-wise details of expd.

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